

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/8262/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara Mankachar.

Dated Guwahati, the ¹⁶ 16 September, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/1017/E, dated 13.09.2023.

Sir,

With reference to the above, I am directed to inform you that **station leave permission, from the evening of 22.09.2023, till the morning of 26.09.2023**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

SD/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-71/2004/8263/A, dated , 16-09-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

SD/-
JT. REGISTRAR (VIGILANCE)
[Signature]